

(d) Value-wise target of export for jute goods is Rs. 250/275 Crores, which is likely to be reached.

(e) The Government have taken the following steps to boost export of jute goods :—

- (i) Formation of a STC jute industry consortium on 50:50 loss-sharing basis for export of carpet backing cloth to North America;
- (ii) Encouraging development of exportable products through R and D efforts;
- (iii) Participation in specialised trade fairs and exhibitions and sending of Government-industry delegations to identified markets abroad for promoting jute goods exports; and
- (iv) Constituting a new JMDC and jute fund out of proceeds of jute cess to give boost to R&D efforts and export promotion.

Steps taken for Modernisation of Handloom Industry

2841. SHRI CHINTAMANI JENA :
SHRI MOHANBHAI PATEL :

Will the Minister of TEXTILES be pleased to state :

- (a) whether the production in handloom sector has decline;
- (b) if so, whether any study has been made to know the causes thereof; and
- (c) the steps being taken to modernise this industry ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) No, Sir.

(b) Does not arise.

(c) A scheme to extend financial assistance for modernisation/renovation purchase of looms in the cooperative sector is

being implemented by the State Governments with machine assistance from the Central Government on 50:50 basis since 1980-81

Inter-Governmental Organisations under Ministry of Commerce

2842. SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) the names of international inter-Governmental organisations in which his Ministry acts as the nodal Ministry on behalf of Government;

(b) the annual contribution by Government to each organisation and the expenditure incurred on participation during 1985;

(c) the particulars of permanent representatives accredited to such organisations; and

(d) the particulars of Indian nationals if any, in the permanent secretariat of these organisations at the highest or the second highest levels ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) and (b). A Statement is given below.

(c) Ambassador Extraordinary and Plenipotentiary Permanent Representative Geneva is accredited to both UNCTAD and ITC, which Ambassador and Deputy Permanent Representative Geneva is accredited to GATT. Ambassador in the Embassy of India, Bangkok is accredited to ESCAP. The Indian Missions at the headquarters of the remaining organisations act as coordinators in matters relating to these organisations.

(d) The post of Deputy Director General, GATT, is presently held by an Indian national,